

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion to the Divisional Cadre posts of Section Officers, Head Assistants and Senior Assistants in the District Judiciary of UT of Jammu & Kashmir (Kashmir Division).

ORDER

No: 591 of 2026/ky

Date: 23/04/2026

As recommended by the Departmental Promotion Committee (DPC) and with the approval of Hon'ble the Chief Justice, sanction is hereby accorded to the promotion of following officials/officers of the District Judiciary of Jammu & Kashmir (Kashmir Division) against the different Divisional Cadre posts, with effect from the dates shown against each of them:

S. No.	Name of the Official with Designation, S/Shri/Smt.	Present place of posting	Promoted to the post of	Date of effect (notional)
<u>Section Officers in the grade of Level -7 (44900-142400)</u>				
1.	Sajad Rasool Shah, Head Assistant (<i>now retired</i>)	Fast Track Court (POCSO), Srinagar	Section Officer	01.03.2026
2.	Gazala Hassan, Head Assistant	Court of Spl. Judge (NDPS Cases), Srinagar	Section Officer	01.03.2026
3.	Sami Ahmad Raja, Head Assistant	Court of Chief Judicial Magistrate Srinagar	Section Officer	01.04.2026
4.	Inder Bir Singh Head Assistant	Family Court, Srinagar	Section Officer	01.04.2026
<u>Head Assistants in the grade of Level - 6B (35600-112800)</u>				
1.	Parvez Ahmad Mir, Senior Assistant	Court of 2 nd Additional Munsiff, Srinagar	Head Assistant	01.03.2026
2.	Masarat Rashid, Senior Assistant	Court of Chief Judicial Ganderbal	Head Assistant	01.03.2026
3.	Baby Tabassum Senior Assistant	Court of Munsiff, Aishmuqam	Head Assistant	01.04.2026
4.	Mukhtiar Ahmed Shah Senior Assistant	Court of Pr. D&S Judge, Budgam	Head Assistant	01.04.2026
<u>Senior Assistants in the grade of Level - 5 (29200-92300)</u>				
1.	Farhat Sugra, Junior Assistant	Court of City Munsiff, Srinagar	Senior Assistant	01.03.2026
2.	Arshid Ahmad Shah, Junior Assistant	Court of Munsiff Kangan	Senior Assistant	01.03.2026
3.	Ausma Rasool, Junior Assistant	Court of 2 nd Addl. Munsiff, Srinagar	Senior Assistant	01.03.2026
4.	Mohd Iqbal Wani, Junior Assistant	Court of Sub Judge, Pattan	Senior Assistant	01.04.2026

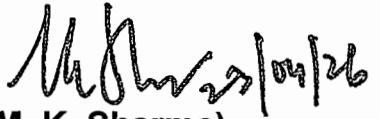
Note:

- The promotions shall take notional effect from the dates indicated against the officials, while the monetary benefits shall be admissible only from the date of

issuance of this order. However, in case of the officer mentioned at serial No. 1, the date of monetary effect shall take effect from 31.03.2026, i.e., the date of his retirement.

- ii. The posting order of the promotees shall be issued separately, till then they shall perform their duties at the present place of posting.

By order of Hon'ble the Chief Justice.


(M. K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No : 668-76/Psy-736

Dated : 23/04/2026

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Jammu for inf.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu for information
4. Principal District and Sessions Judge, Srinagar, Budgam, Anantnag, Baramullah and Ganderbal for information & n./a.
5. Registrar, I.T., High Court of J&K and Ladakh, Jammu for information.
6. Concerned Presiding Officer _____ for inf. and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the order on the official website of High Court.
8. Chief Librarian High Court Wing Jammu/Srinagar for keeping record.
9. Order file


Principal Secretary to
Hon'ble the Chief Justice